## GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:6479 ANSWERED ON:07.05.2013 CERTIFICATES ISSUED BY CBFC Chavan Shri Harischandra Deoram

## Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has taken note of certain films, item songs and obscene song albums approved by the Central Board of Film Certification (CBFC);
- (b) if so, the details thereof during the last three years;
- (c) whether the Government has issued no objection certificate to the said films, item songs and song albums;
- (d) if so, the details thereof during the said period;
- (e) whether the Government proposes to take steps to check showing of indecent songs /item songs in the films and albums and improve the standard in this regard; and
- (f) if so, the details thereof and if not the reasons therefor?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

- (a) to (d): The Central Board of Film Certification is guided by Section 5B of the Cinematograph Act, 1952, which amongst other things also lays down that a film shall not be certified for public exhibition if it is against public order, decency or morality or involves defamation. Films cleared for unrestricted viewing are granted 'U' certificate; restricted to adults an 'A' certificate and unrestricted public exhibition with endorsement an 'UA' certificate. Keeping in mind the stipulated guiding principles of the Cinematograph Act 1952, films are certified and cleared for public exhibition.
- (e) & (f): CBFC is mandated under the Cinematograph Act, 1952 to examine films and grant certification. However, the l&B Ministry is revisiting the Cinematograph Act and Rules with the aim of responding to the needs of the hour. An Expert Committee, headed by a retired Chief Justice of High Court and comprising of seven other members has been set up to look into all the issues related to certification under Cinematograph Act. The Committee would submit its report in a time bound manner.